

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 143/74(2)/NCLT/AHM/2016(New)
C.A. No. 157/74(2)/CLB/MB/2016(Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

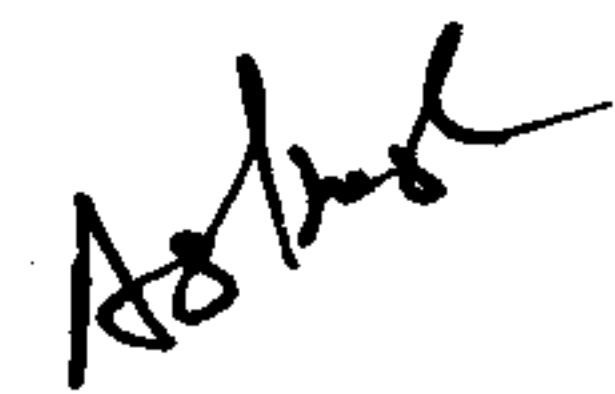
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

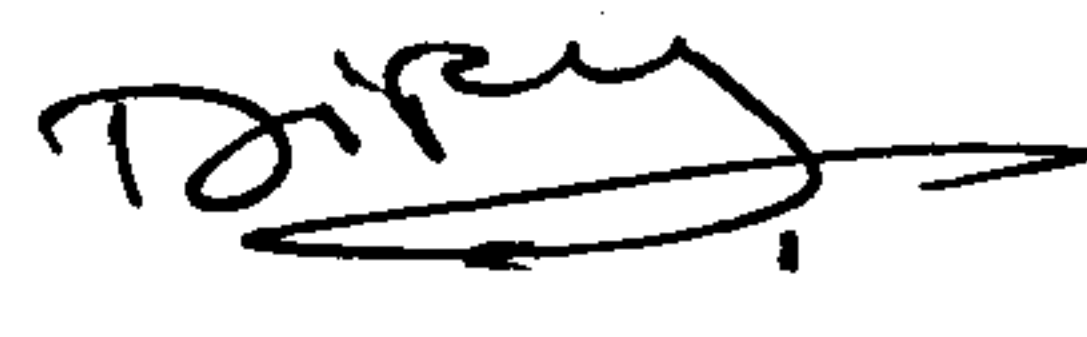
Name of the Company: Madhya Pradesh State Industrial Development Corp. Ltd.

Section of the Companies Act: Section 74(2) of the Companies Act, 2013;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	DHANRAJ S. THAKUR	PCS	M.P.S.I.D.C.	
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2.	ASHUTOSH SHANDILYA		Deposit Holder No. 3	
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3.	DIPEN SANKHESARA For DHAVAL VYAS		Deposit Holder No. 13	
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ORDER

Learned PCS Mr. Dhanraj Singh Thakur present for Applicants. Learned Advocate Mr. Ashutosh Shandilya present for Depositor no. 3. Learned Advocate Mr. Dipen Sankhesara present for Depositor no. 13. None present for other Depositors.

Counsel for Depositor 3 and 13 requested time to file reply. Other depositors not filed reply.

Depositors no. 3 and 13 shall file reply within two weeks after serving a copy on the petitioner.

List the matter on 04.08.2017.

Dated this the 11th day of July, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**